

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 480
TO BE ANSWERED ON FRIDAY, THE 4th FEBRUARY, 2022**

Police Search at Lawyers Residences

480. SHRI KOTHA PRABHAKAR REDDY :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some of the Bar Councils have written to the Government against unauthorised searches frequently conducted by the police at the residences and offices of lawyers in connection with various alleged offences in violation of the due procedures of law before conducting such searches; and
- (b) if so, the details thereof since 2014 till date along with action taken in this regard, State/UT-wise?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) and (b): The Ministry of Home Affairs has informed that Police and Public order are subjects under List II of the seventh schedule of Constitution and there is no such data maintained by them on the subjects.